

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 10-10-2018

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/380/2018  
PETITION NUMBER : CP/665/IB/2017  
NAME OF THE PETITIONER(S) : Ashish Rathi (RP)  
NAME OF THE RESPONDENT(S) : Joseph Philip & 5 Others  
UNDER SECTION : 60(5)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

~~L. MADAN DAS~~

① ~~AK~~ ALLWIN GODWIN  
AKHILA J  
M/S SHARDUL AMARCHAND  
MANGALDAS

For RP  
Applicant

② M. S. SHANMUKH SONDARTON

for R-4  
R-5  
R-7

③ R. Sivaraman Counsel for R<sub>1,2,3</sub> Sh. Ram

(33)

[MA/380/2018 IN CP/665/IB/2017]

**ORDER**

On the withdrawal memo filed by the Resolution Professional, MA/380/2018 and another un-numbered MA with the diary number 3426/2018 are hereby **dismissed as withdrawn** with a liberty to the RP to initiate proceedings on the same cause of action.

*-sd-*  
(S VIJAYARAGHAVAN)  
Member (Technical)

*-sd-*  
(B.S.V.PRAKASH KUMAR)  
Member (Judicial)

sr